



**Central Administrative Tribunal,
Principal Bench, New Delhi**

OA No. 1108/2020

This is the 20th day of August, 2020

(through video conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Jai Pal Jain, (Retd.)
(Age 67 years, Statistical Clerk)
S/o Sh. C S Jain
R/o B-427, Gali No.-22, Bhajan Pura, Delhi.

...Applicant
(By Advocate: Ms. Simran Sadyora)

Versus

4. East Delhi Municipal Corporation
Through its Commissioner
Udyog Sadan, DSIDC Building,
419 First Floor, Patparganj Industrial Area,
New Delhi-1100092
2. The Dy. Health Officer (HQ),
Public Health Department
Udyog Sadan, DSIDC Building,
419 First Floor, Patparganj Industrial Area,
New Delhi-1100092
3. North Delhi Municipal Corporation
Through its Commissioner
Civic Centre, J.L.N. Marg, New Delhi.
4. South Delhi Municipal Corporation
Through its Commissioner,
Civic Centre, J.L.N. Marg,
New Delhi.



...Respondents
(By Advocate: Mr. R. K. Jain)

ORDER (ORAL)

Pradeep Kumar, Member (Admn):-

The applicant is a retired official from East Municipal Corporation of India, who superannuated on 31.12.2012. He is aggrieved with the fixation of his pay and pension. The applicant pleads that he had preferred many representations to Respondents dated 10.12.2015, 07.12.2016, 11.8.2017 and lastly on 08.4.2019. These have not been replied to as yet.

2. The applicant further pleads that he will be satisfied, if directions can be issued to decide the pending representations in a time bound manner.

3. Matter has been heard. In view of foregoing, the OA is disposed off at the admission stage itself, without going into the merits of the case, with a direction to the respondents to decide the pending representations of the applicant by passing a reasoned and speaking order within a period of eight weeks, under advice to the applicant. No costs.

(R.N. Singh)
Member (J)

sarita/akshaya

(Pradeep Kumar)
Member (A)